

f [THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c) A statement is laid on the Table of the Sabha.

#### Statement

(a) During 1973-74 the price of Modern bread was increased by upto 10 paise per standard loaf of 400 grams each.

(b) The production of different varieties of bread during 1973-74 in terms of lakhs of standard loaves of 400 grams each was as follows :—

(1) White sandwich bread	...	721.97
(2) Sweet bread	...	135.98
(3) Milk bread	...	263.31
(4) Fruit bread	...	3.41
(5) Brown bread	...	0.55
(6) Masala bread	...	0.64
(7) Buns	...	14.17

(c) Modern Bakeries (India) Ltd. have made a total profit of Rs. 77.24 lakhs during this period (subject to audit).]

#### Demolition of unauthorised colonies in Delhi

\*763. SHRI SCATO SWU  
: SHRI I. T. SINGH  
:

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the names of the colonies which have been enlisted by the Delhi Development Authority for demolition;

(b) whether the residents of these colonies have called on the DDA authorities or the Minister in deputation and whether any assurances against demolition have been given to them; and

(c) if so, what are the details thereof?

tf\_ ] English translation.

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI) : (a) No such list has been prepared by the D.D.A.

(b) and (c) A deputation on behalf of the residents of unauthorised colonies had met the officials of the Delhi Development Authority, but no assurance was given to the former.

कृषि भूमि की अधिकतम सीमा के संबंध में विधान :

\*764. श्री कल्प नाथ :

श्री जगदीश जोशी :

श्री गुणानन्द ठाकुर :

श्री कमलनाथ झा :

श्री नत्थी सिंह :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि उन राज्यों के नाम क्या हैं जिन्होंने कृषि भूमि की अधिकतम सीमा के निर्धारण के सम्बन्ध में विधान अधिनियमित किया है; और ऐसा विधान किस-किस तारीख से अधिनियमित किया गया है ?

#### /[Legislation regarding ceiling on agricultural land

\*764. SHRI KALP NATH :

SHRI JAGDISH PARSAD MATHUR :

SHRI GUNANAND THAKUR:

SHRI KAMAL NATH JHA

SHRI NATHI SINGH :

Will the Minister of AGRICULTURE be pleased to state the names of the States which have enacted legislation in regard to the fixation of ceiling on agricultural land together with the dates of the enactments ?]

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब पो. शिन्दे) : एक विवरण-पत्र सभा पटल पर रख दिया गया है ।